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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**


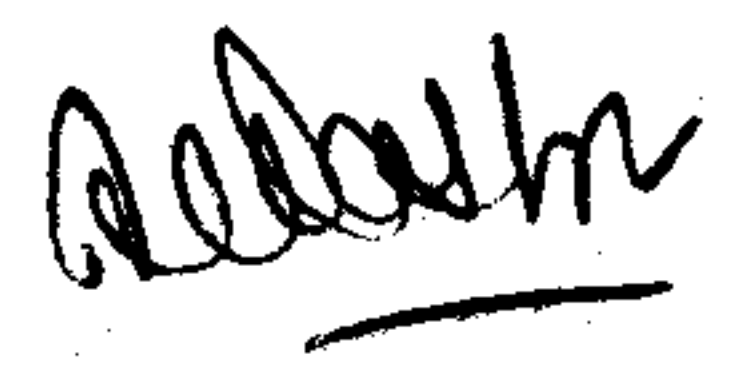
C.P. (I.B) No. 5/7/NCLT/AHM/2018

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

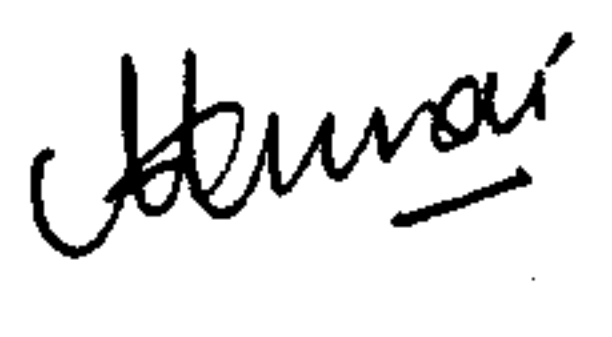
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA U. SHUKLA	ADVOCATE	RESPONDENT	
2.	Ashish C. Doshi	PCS	Applicant	


ORDER

Learned PCS Mr. Ashish Doshi present for Financial Creditor/ Petitioner. Learned Advocate Mr. Shashvata present for Respondent.

Learned lawyer appearing on behalf of Respondent requested time as they are trying to explore some settlement as the company is going company.

List the matter on 11.04.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 13th day of March, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**